

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 104
Appeal-75/ND/2024

IN THE MATTER OF:

Income Tax Officer Ward 13 1 New Delhi

...APPELLANT

Vs.

ROC.(M/s. Jagriti Farm Developers Pvt. Ltd)

...RESPONDENT

Section
U/s 252

Order delivered on 30.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant/IT Department:

For the RoC :

ORDER

Re-notified to **01.05.2024.**

Sd/-
(Court Officer)